

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Sai Rolling Mills India Limited Date of Commencement of Liquidation: 31-01-2024; List of Stakeholders as on Date: 29-03-2024; Name of IP: Mr. Sandeep Khaitan; Process Number: 1; Last 5 digitof registration number: 10957

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 1960000 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 24120 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 934591604.61 | 1 | 932080166.07 | 0 | 0 | 2511438.54 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 337098871.67 | 2 | 138691878.40 | 104072752.90 | 6453.60 | 94327786.77 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 5 | 1271690476.28 | 3 | 1072756164.47 | 104072752.9 | 6453.6 | 96839225.31 | |